

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 1377
ANSWERED ON 13/03/2023

FUNDS ALLOCATED UNDER JJM

1377 SHRI NEERAJ SHEKHAR:
SHRI RAM NATH THAKUR:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) by when it is proposed to provide safe drinking water through pipes in every household in rural areas under Jal Jeevan Mission;
- (b) the amount spent during the last three years;
- (c) whether the highest ever allocation of ₹ 69,684/- crore was made during 2023-24 for JJM to provide safe and piped drinking water to every household in rural areas, if so, State-wise details thereof;
- (d) the details of increase in the budgetary allocation during 2023-24 in comparison to 2022-23; and
- (e) the details of the funds allocated during the year 2022-23 and 2023-24 for providing safe drinking water in the areas affected with arsenic and fluoride, State-wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) to (e) To enable every rural household in the country to have potable tap water supply by 2024, through tap water connection at a service level of 55 litre per capita per day (lpcd), of prescribed quality (BIS:10500), on regular and long-term basis, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal, since August, 2019.

At the time of announcement of Jal Jeevan Mission in August 2019, 3.23 Crore (17%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 09.03.2023, additional 8.15 Crore rural households have been provided with tap water connections under JJM.. Thus, as on 09.03.2023, out of 19.42 Crore rural households in the country, more than 11.38 Crore (58%) households are reported to have tap water supply in their homes.

Details of Central funds allocated, funds drawn and fund utilization as reported by the States/ UTs under Jal Jeevan Mission is as under –

(Amount in Rs. Crore)

Year	Central			Expenditure under State share	Centre + State Expenditure
	BE/ RE	Fund drawn by States	Reported utilization		
2019-20	10,000.66	9,951.81	5,998.89	4,066.88	10,065.77
2020-21	11,000.00	10,917.86	12,542.03	7,803.36	20,345.39
2021-22	45,011.00	40,009.77	25,524.36	18,679.87	44,204.23
2022-23*	55,000.00	34,765.79	38,195.23	28,802.76	66,997.99
Total	1,21,011.66	95,645.23	82,260.51	59,352.87	1,41,613.38

* As on 09.03.2023

Source: JJM-IMIS

In 2023-24, Gross Budgetary Support (GBS) of Rs.70,000 Crore has been proposed for implementation of the mission, which is Rs. 15000 crore more than the Budgetary provision of Rs. 55000 crore for 2022-23. The State/ UT-wise allocation of funds under the JJM is decided as per the provisions of its Operational Guidelines.

Under JJM, while allocating the funds to States/ UTs for provisioning tap water connection, 10% weightage has been given to the population residing in habitations affected by chemical contaminants including Arsenic and Fluoride. Further, States/ UTs have been advised up to 2% of allocated fund could be utilised in water quality monitoring and surveillances. However, separate allocation is not done for water quality affected areas, including those that are affected with arsenic or fluoride.

Annex

Annex referred in the reply to Rajya Sabha Unstarred Question No. 1377 due for reply on 13.03.2023

Jal Jeevan Mission: Central fund allocated in 2022-23

S. No.	State/ UT	Allocation (in Rs. Crore)
1.	A & N Islands	9.15
2.	Andhra Pr.	3,458.20
3.	Arunachal Pr.	1,116.35
4.	Assam	6,117.61
5.	Bihar	4,766.90
6.	Chhattisgarh	2,223.98
7.	Goa	49.98
8.	Gujarat	3,590.16
9.	Haryana	1,157.44
10.	Himachal Pr.	1,344.94
11.	J&K	3,039.11
12.	Jharkhand	2,825.52
13.	Karnataka	5,451.85
14.	Kerala	2,206.54
15.	Ladakh	1,555.77
16.	Lakshadweep	36.99
17.	Madhya Pr.	5,641.02
18.	Maharashtra	7,831.25
19.	Manipur	512.05
20.	Meghalaya	747.76
21.	Mizoram	333.91
22.	Nagaland	484.28
23.	Odisha	3,608.62
24.	Puducherry	17.83
25.	Punjab	2,403.46
26.	Rajasthan	13,328.60
27.	Sikkim	136.17
28.	Tamil Nadu	4,015.00
29.	Telangana	1,657.56
30.	Tripura	666.97
31.	Uttar Pr.	12,662.05
32.	Uttarakhand	1,612.50
33.	West Bengal	6,180.25